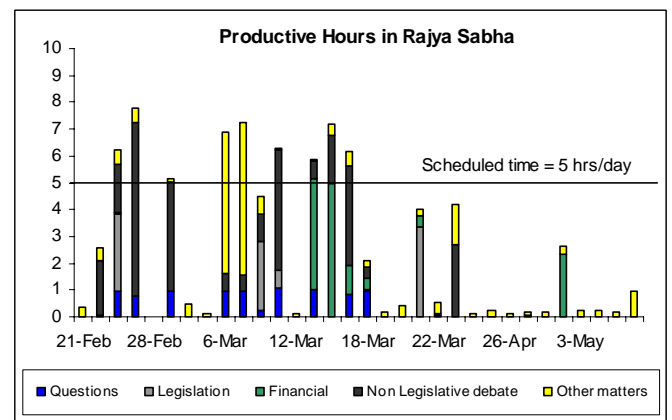
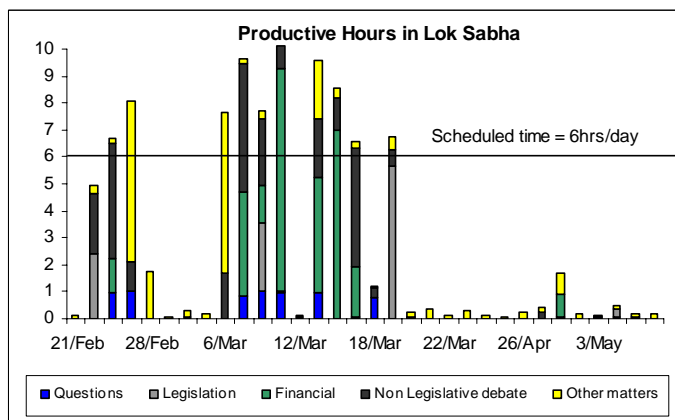


Plan vs. Performance

Budget Session – February 21 to May 8, 2013

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	34	32
No. of Sittings (Rajya Sabha)	34	32
No. of Bills for passing		
- Finance and Appropriation Bills	1	11
- Other Bills	38	2
No. of Bills for introduction		
- Finance and Appropriation Bills	1	11
- Other Bills	19	16
No. of Bills for withdrawal	0	2



The Lok Sabha and Rajya Sabha adjourned *sine die* on May 8 two days ahead of schedule. Several hours were lost due to interruptions in the first and second half of the session. In the first half of the session issues related to drought and hailstorm in various parts of the country, plight of Tamils in Sri Lanka, purchase of VVIP helicopters, pollution in Ganga and Yamuna rivers and safety of women were discussed. The second half was lost to several disruptions on issues related to coal, the draft report on 2G, India-China border, chit fund scam in West Bengal, corruption in the railways. Lok Sabha worked for 49% of the available hours and Rajya Sabha for 52%. 16 legislative Bills were introduced, two were passed and two were withdrawn during the session. The Finance Bill was passed without discussion.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
Agriculture/ Rural Development		
The National Food Security Bill, 2011		
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011		
The Forward Contracts (Regulation) Amendment Bill, 2010		

Short Title	Lok Sabha	Rajya Sabha
The Pesticide Management Bill, 2008		
HRD/ Health/ Labour		
The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2012		
The Protection of Women from Sexual Harassment at Workplace Bill, 2013	Passed on 11 Mar 2013	Passed on 26 Feb 2013
The Architect (Amendment) Bill, 2010		
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010		
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010		
The Educational Tribunals Bill, 2010		
Industry/ Commerce/ Finance		
The Companies Bill, 2012		
The Warehousing Corporations (Amendment) Bill, 2011		
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011		
The Pension Fund Regulatory and Development Authority Bill, 2011		
The Insurance Laws (Amendment) Bill, 2008		
Security / Law / Strategic Affairs		
The Criminal Law (Amendment) Bill, 2012	Withdrawn on 19 Mar 2013	
The Tamil Nadu Legislative Council (Repeal) Bill, 2012		
The Lokpal and Lokayuktas Bill, 2011		
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011		
The Citizenship (Amendment) Bill, 2011		
The Border Security Force (Amendment) Bill, 2011		
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011		
The Judicial Standards and Accountability Bill, 2012		
The Whistle Blowers Protection Bill, 2011		
The Marriage Laws (Amendment) Bill, 2010		
The Wakf (Amendment) Bill, 2010		
The Prevention of Torture Bill, 2010		
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005		
Transport / Tourism / Urban development		
The National Highways Authority of India (Amendment) Bill, 2012		
The Motor Vehicles (Amendment) Bill, 2012		
Constitutional Amendments		
The Constitution (117 th Amendment) Bill, 2012 (Reservation in promotion to SCs and STs with retrospective effect)		
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012 (Modifies SC lists of Kerala, Madhya Pradesh, Odisha, Tripura and Sikkim)		
The Constitution (114 th Amendment) Bill, 2010 (Increases retirement age of High Court Judges from 62 to 65 years)		

Short Title	Lok Sabha	Rajya Sabha
The Constitution (110 th Amendment) Bill, 2009 (Reserves 50% of seats in panchayats for women)		
The Constitution (108 th Amendment) Bill, 2008 (Women's Reservation Bill)		
Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.		
Note: Blank cell indicates that the Bill was not passed by that House.		

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance Bill, 2013	Passed on 30 Apr 2013	Passed on 2 May 2013
The Criminal Law (Amendment) Bill, 2013 – To replace an Ordinance	Passed on 19 Mar 2013	Passed on 21 Mar 2013
The Re-adjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Bill, 2013 – To replace an Ordinance	Introduced on 26 Feb 2013 SC Report on 2 May 2013	
The Securities and Exchange Board of India (Amendment) Bill, 2013 – To replace an Ordinance		Passed on 11 Mar 2013

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Agricultural Bio-Security Bill, 2013	Introduced on 11 Mar 2013	
The Biotechnology Regulatory Authority of India Bill, 2013	Introduced on 22 Apr 2013	
The Building and Construction Workers Related Laws (Amendment) Bill, 2013		Introduced on 18 Mar 2013
The Central Reserve Police Force Bill, 2013		
The Constitution (Amendment) Bill, 2013 – relating to India-Bangladesh Land Boundary Agreement		
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013		Introduced on 22 Apr 2013
The Indian Institute of Information Technology Bill, 2013	Introduced on 18 Mar 2013	
The Merchant Shipping (Amendment) Bill, 2013		Introduced on 18 Mar 2013
The National Bank for Agriculture and Rural Development (Amendment) Bill, 2013	Introduced on 6 May 2013	
The National Institute of Design Bill, 2013		Introduced on 11 Mar 2013
The National Institute of Technology (Amendment) Bill, 2013 – upgradation of BESU to the IEST	Introduced on 4 Mar 2013	
The National Waterway (Lakhipur Bhangra Strech of River Barak) Bill, 2013	Introduced on 22 Mar 2013	
The North Eastern Council (Amendment) Bill, 2013		Introduced on 11 Mar 2013
The Piracy Bill, 2013		
The Regional Rural Banks (Amendment) Bill, 2013	Introduced on 22 Apr 2013	
The Wildlife (Protection) Amendment Bill, 2013		

Note: Blank cell indicates that the Bill was not introduced.

Appropriation Bills not listed for Introduction and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (Railways) Vote on Account Bill, 2013	Passed on 13 Mar 2013	Passed on 15 Mar 2013
The Appropriation (Railways) Bill, 2013	Passed on 13 Mar 2013	Passed on 15 Mar 2013
The Appropriation (Railways) No. 2 Bill, 2013	Passed on 13 Mar 2013	Passed on 15 Mar 2013
The Appropriation (Vote on Account) Bill, 2013	Passed on 14 Mar 2013	Passed on 21 Mar 2013

Short Title	Lok Sabha	Rajya Sabha
The Appropriation Bill, 2013	Passed on 14 Mar 2013	Passed on 21 Mar 2013
The Appropriation (No. 2) Bill, 2013	Passed on 14 Mar 2013	Passed on 21 Mar 2013
The Jharkhand Appropriation (No. 2) Bill, 2013	Passed on 15 Mar 2013	Passed on 21 Mar 2013
The Jharkhand Appropriation Bill, 2013	Passed on 15 Mar 2013	Passed on 21 Mar 2013
The Appropriation (Railways) No. 2 Bill, 2013	Passed on 30 Apr 2013	Passed on 2 May 2013
The Appropriation (No. 2) Bill, 2013	Passed on 30 Apr 2013	Passed on 2 May 2013

Bill not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Indian Medical Council (Amendment) Bill, 2013		Introduced on 19 Mar 2013

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Criminal Law (Amendment) Bill, 2012	Withdrawn on 19 Mar 2013	Replaced by a new Bill
The Indian Medical Council (Amendment) Bill, 2005	Withdrawn on 19 Mar 2013	Replaced by a new Bill

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